

**DIVISION BENCH**

**O-122**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/1733(KB)2019

**Present: 1. Hon'ble Member(J), Shri Rajasekhar V.K.  
2. Hon'ble Member(T), Shri Harish Chander Suri**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 09<sup>th</sup> August, 2021,  
10:30 A.M**

Name of the Company	TECH TRADING CORPORATION Vs. SIMPLEX INFRASTRUCTURES LIMITED		
Under Section	IBC Under Sec 9		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

**Appearance (via video conference)**

For the Operational Creditor

Mr. Ayush Bhalotia Advocate

**ORDER**

Mr. Ayush Bhalotia, Ld. Counsel for the Operational Creditor present.

It appears that a settlement agreement has been entered into in between the parties which is undated. List the matter on 30.08.2021 for reporting settlement.

**Harish Chander Suri  
Member (Technical)**

**Rajasekhar V.K.  
Member (Judicial)**